

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**STARRED QUESTION NO. 285.
TO BE ANSWERED ON WEDNESDAY, THE 23RD MARCH, 2022.**

IMPORT OF TOYS

***285. SHRI E.T. MOHAMMED BASHEER:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it has come to the notice of the Government that the volume of import of toys from countries like China is adversely affecting the traditional cottage industry and the other fields of the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken/proposes to take steps to rectify the situation in a phased manner; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION No. 285 FOR ANSWER ON WEDNESDAY, THE 23RD MARCH, 2022.

(a) to (d): Government has taken proactive steps to restrict import of sub-standard and unsafe toys and to promote domestic toy industry. As a result of various steps taken by the Government over the last 2 years, the volume of import of toys into the Indian market has shown a consistently decreasing trend.

- (i) Details of import of toys during the last 3 years are placed at Annexure-A.
- (ii) Details of certain steps taken by Government to support domestic and traditional toy industry are placed at Annexure-B.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION No. 285 FOR ANSWER ON WEDNESDAY, THE 23RD MARCH, 2022.

Details of import of toys during the last 3 years

| Values in US\$ Million | | | | | | | | | | | | |
|----------------------------------|---|--|---|--|-------------------|---|-------------------|--|-------------------|---|-------------------|---|
| Financial Year | HSN Code 95 | | HSN Code 9503 | | HSN Code 95030010 | | HSN Code 95030020 | | HSN Code 95030030 | | HSN Code 95030090 | |
| | Toys, games and sports requisites; parts and accessories thereof. | Percentage change over previous year (%) | Other toys, reduced-size models and similar recreational models, etc. | Percentage change over previous year (%) | Dolls of wood | Percentage change over previous year(%) | Dolls of metal | Percentage change over previous year (%) | Dolls of plastic | Percentage change over previous year(%) | Other | Percentage change over previous year(%) |
| 2018-2019 | 645.66 | - | 304.08 | - | 1.93 | - | 3.22 | - | 195.57 | - | 103.35 | - |
| 2019-2020 | 562.17 | -12.93 | 279.25 | -8.16 | 1.44 | -25.38 | 2.59 | -19.56 | 177.57 | -9.2 | 97.64 | -5.52 |
| 2020-2021 | 407.28 | -27.55 | 129.63 | -53.57 | 0.74 | -48.61 | 2.14 | -17.37 | 80.92 | -54.42 | 45.83 | -53.06 |
| 2021-22(upto April- January 22) | 327.13 | -19.67 | 26.87 | -79.27 | 0.23 | -68.91 | 0.7 | -67.28 | 8.35 | -89.49 | 17.59 | -61.61 |
| Source: Department of Commerce | | | | | | | | | | | | |

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION No. 285 FOR ANSWER ON WEDNESDAY, THE 23RD MARCH, 2022.

Details of certain steps taken by Government to support domestic and traditional toy industry

- i. Directorate General of Foreign Trade (DGFT) vide Notification No.33/2015-2020, dated 02.12.2019 has mandated sample testing of each consignment and no permission for sale unless the quality testing is successful. In case of failure, the consignment is either sent back or destroyed at the cost of the importer.
- ii. Basic Custom Duty (BCD) on Toys-HS Code-9503 has been increased from 20% to 60% in February, 2020.
- iii. The Government has issued Toys (Quality Control) Order, 2020 on 25/02/2020 through which toys have been brought under compulsory Bureau of Indian Standards (BIS) certification with effect from 01/01/2021. As per the Quality Control Order (QCO), every toy shall conform to the requirements of relevant Indian Standard and bear the Standard Mark under a licence from BIS as per Scheme-I of BIS (Conformity Assessment) Regulations, 2018. This QCO is applicable to both domestic manufacturers as well as foreign manufacturers who intend to export their toys to India.
- iv. QCO on Toys was amended on 11.12.2020 to exempt goods and articles manufactured and sold by artisans registered with Development Commissioner (M/o Textile) and also by registered proprietor and authorized users of a product registered as Geographical Indication by the Office of Controller General of Patents, Designs and Trademarks (CGPDTM).
- v. BIS made special provisions on 17.12.2020 so as to grant license to micro scale units manufacturing toys without testing facility for one year and not to insist on establishing in-house facility.
- vi. Ministry of Education organized Toycathon 21, a unique effort by 6 Ministries & Departments to crowd- source solutions to problems faced by toy industry. Over 1.2 lakh registrants for the event and submitted over 17,000 ideas and 13,900 teams formed to win a large number of prizes up to Rs. 50 lakh.
- vii. A Virtual Toy Fair was organized from 27th February to 04th March 2021. About 1074 exhibitors from 30 states and UTs covering 68 clusters were on boarded onto the virtual platform. 11 States participated as 'Partner States'. More than 25 lakhs visitors participated in the fair. 103 eminent speakers across the globe attended 41 sessions/webinars.
- viii. Under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) of Ministry of Micro, Small & Medium Enterprises (MSME), the following toy clusters are being implemented:

- (a) Two clusters in Andhra Pradesh and Karnataka;

| S.No. | Cluster Name | State Name | District | No. of Artisans |
|-------|-----------------------------------|----------------|------------|-----------------|
| 1. | Kondapali Toy Cluster | Andhra Pradesh | Krishna | 201 |
| 2. | Sagara Woodcrafts and Toy Cluster | Karnataka | Shivamogga | 580 |

- (b) The following 13 toy clusters from Rajasthan, Karnataka, Tamil Nadu, Maharashtra, M.P. and U.P. approved under SFURTI scheme which will benefit 8797 artisans;

| S. No. | Name of the Cluster | State Name | District | No. of Artisans |
|--------|--|----------------|-------------------------|-----------------|
| 1 | Deep Hast Shilp Wooden Toys Cluster | Rajasthan | Udaipur | 250 |
| 2 | Channapatna Lacware Toy Cluster | Karnataka | Ramnagaram | 250 |
| 3 | Palm Leaves Toys And Leather Products Cluster | Tamil Nadu | Vellore | 460 |
| 4 | Bamboo Based Indigenous Toys Cluster | Madhya Pradesh | Baihar, Balaghat | 760 |
| 5 | Traditional Indian Bamboo and Wood Based Toys Cluster | Madhya Pradesh | Sijohra Village, Mandla | 776 |
| 6 | Wood based Traditional Indian Toys and Associated Fabric Based Accessories Cluster | Madhya Pradesh | Barkheda, Sehore | 812 |
| 7 | Traditional Indian Fabric Based Toys Cluster | Rajasthan | Sri Ganganagar | 819 |
| 8 | Chitrakoot Wooden Toys and Carving Cluster | Uttar Pradesh | Karvi, Chitrakoot | 750 |
| 9 | Wood Craft Cluster | Rajasthan | Jodhpur | 914 |
| 10 | Soft Toys Cluster, Barwani | Madhya Pradesh | Barwani | 1005 |
| 11 | Plush Toys Cluster | Maharashtra | Parbhani | 1050 |
| 12 | Bamboo craft and Bamboo Toys Cluster | Madhya Pradesh | Ratlam | 701 |
| 13 | Lucknow Soft Toys Cluster | Uttar Pradesh | Lucknow | 250 |

- (c) Ministry of Textiles has identified 13 clusters across the country with a view for the overall development of cluster artisans. These clusters are located at Channapatna, Kinhal, Kondapalli, Etikopaka, Nirmal, Tanjore, Cudappah, Varanasi Chitrakoot, Jaipur, Dhubri, Bishnupur and Indore.

- ix. DPIIT organized 'Toy Business League' on 4th -5th January 2022 for enabling a meaningful dialogue between innovators and toys manufacturers with a view to creating collaboration opportunities for Toycathon 2021 winners and realizing the vision of designing toys based on Indian values, culture and history.
